

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 1/2015,2/2015,3/2015, in Petition(s) for Special Leave to Appeal
(C) No(s). 16262/2015

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR SINGH & ORS.

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015
FOR CONDONATION OF DELAY IN REFILING ON IA 2/2015
FOR EXEMPTION FROM FILING O.T. ON IA 3/2015 and IA
No.140889/2017-impleading party)

WITH

SLP(C) No. 21476/2015 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015)

SLP(C) No. 22589/2015 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015)

SLP(C) No. 22588/2015 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015)

SLP(C) No. 2810/2017 (XI)

Date : 23-01-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar, Adv.

Mr. Abhisth Kumar, AOR

For Respondent(s)

Mr. Brijendra Singh, Adv.

Mr. Anoop Kr. Srivastav, AOR

Mr. Shrey Sinha, Adv.

Mr. Arun K. Sinha, AOR

Mr. Satish Kumar, AOR

Ms. Ritu Rastogi, Adv.

Ms. Sasmita Tripathy, Adv.

Mr. Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Id. Counsel for the respondent No.1 in SLP(C)
No.16262/2015 submits that the petitioners are enjoying with
the stay order. He further submits that he has filed a letter

dated 14.10.2017 requesting therein to list the matter before the Hon'ble Court for adjudication.

SLP(C) No. 16262/2015

Complete category matter.

Application for impleadment has been filed but it is found to be defective. Defects be cured within two weeks.

SLP(C) No. 21476/2015

Respondent Nos.1 to 13 have been served but no one has entered appearance.

SLP(C) No. 22589/2015

Respondent No.1 has been served but no one has entered appearance.

Opportunity to respondent No.2 to file counter affidavit has already been declined.

SLP(C) No. 22588/2015 and 2810/2017

Despite last opportunity, spare copies for service of the sole respondent in SLP(C) No. 22588/2015 and respondent Nos.1 to 8 in SLP(C) No.2810/2017 have not been filed.

Registry to process the matters for listing before the Hon'ble Judge in Chambers for further directions.

KAPIL MEHTA
Registrar
23.1.2018

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